

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01281/2018

DATED THIS THE 25TH DAY OF OCTOBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

Sri S.R. Kiran Rao
S/o Late Shivaji Rao Mane
No. 455, Barger Beedi,
1st Street,
H L K Road,
Chitradurga – 567 501Applicant

(By Shri H. Basavaraj, Agent)

Vs.

1. The Senior Director,
Prasara Bharati,
Broadcasting Corporation of India,
Doordarshan Kendra,
J C Nagara,
Bangalore – 560 006

2. The Additional Director
General (SZ) (DD),
Prasara Bharati,
Broadcasting Corporation of India,
Doordarshan Kendra,
J C Nagara,
Bangalore – 560 006

3. The Director General,
Dooradarshan,
Dooradarshan Bhavan,
No. 1, Copernicus Marg,
New Delhi – 110 001

....Respondents

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The matter was taken up on 05.09.2018 and none was present for the applicant. Thereafter it was taken up on 24.09.2018 when also none appeared and thereafter was posted on 09.10.2018 for 'being spoken to' to today. Today also none appears.

2. The OA is dismissed for non-prosecution. No order as to costs.

(DINESH SHARMA)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/01281/2018

Annexure A1 Copy of the order of Respondent No. 1 dated 02.12.2008

Annexure A2 Copy of the order of Respondent No. 2 dated 19.10.2017

Annexure A3 Copy of the leave record of the applicant

Annexure A4 Copy of the medical records of the applicant

Annexure A5 Copy of the charge sheet dated 28.08.2008

Annexure A6 Copy of the office note from 20.09.2007 to 26.11.2008

Annexure A7 Copy of the appeal dated 14.08.2017

Annexure A8 Copy of the letter dated 15.03.2018 of ALC, Bangalore

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